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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 48/252/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018**

Name of the Company: Turquoise Export Pvt Ltd.
(Jigneshkumar Savaliya)
V/s.
Registrar of Companies, Gujarat

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NISARG SHARMA	PCS	On behalf of Appellant.	<u>Nisarg</u>
2.				

ORDER

Learned PCS Mr. Nisarg Sharma present for Appellant. None present for ROC.

Heard arguments of learned PCS for Appellant.

Order reserved.

Manor
MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 18th day of January, 2018.

Bikki
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL